# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.369

TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2016/ASHADHA 28, 1938 (SAKA)

**NAXAL VIOLENCE** 

**369. SHRIMATI SANTOSH AHLAWAT:** 

**SHRI SUMEDHANAND SARSWATI:** 

DR. K. GOPAL:

**SHRIMATI K. MARAGATHAM:** 

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether naxal attacks on security forces have increased in the recent past;
- (b) if so, the number of such cases reported and the number of security personnel/civilians injured and killed along with the number of naxalites arrested and killed during each of the last three years and the current year, State-wise;
- (c) the measures taken by the Government to prevent such attacks and curb the naxal violence in the country; and
- (d) the measures taken for better coordination between State Police Forces and Central Armed Police Forces deployed in the said areas?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): While the incidents of LWE attacks increased in the year 2014 as compared to 2013, these attacks declined in 2015 as compared to 2014. The State-wise details of LWE attacks on security forces including incidents, security forces killed, civilians killed, security forces injured, LWE arrested and LWE killed during last three years and in the current

year /(up to 30<sup>th</sup> June) are annexed. The data for civilians injured is not maintained centrally.

(c): The Central Government is pursuing a multi pronged strategy to tackle LWE insurgency consisting of security related measures; development related interventions; ensuring rights and entitlements of local communities etc. While on the security front, the Central Governments assists the State Governments by providing Central Armed Police Forces (CAPFs), training to the state forces, funds for modernization of State police force for equipment and arms and sharing of intelligence etc., on the development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in the LWE areas.

(d): Central Armed Police Forces (CAPFs) are deployed in LWE affected States for providing assistance to the State Police in conducting anti-LWE operations. Regular meetings are held between State Police Forces and CAPFs at various levels for ensuring better coordination. Ministry of Home Affairs also conducts meetings at regular intervals with the State Police and CAPFs for improved coordination, as and when required.

### **Details of LWE Attacks including Landmines on Security Forces**

2013								
S.	State	Incidents	Deaths	SFs	Civilians	SFs	LWEs	LWEs
No.			(SFs/Civilians)	killed	killed	injured	killed	arrested
1.	Andhra Pradesh	2	1	1	0	0	0	64
2.	Bihar	10	32	27	5	14	0	312
3.	Chhattisgarh	102	57	38	19	63	1	387
4.	Jharkhand	14	18	17	1	22	0	332
5.	Madhya	0	0	0	0	0	0	2
	Pradesh							
6.	Maharashtra	12	5	5	0	11	0	38
7.	Odisha	3	5	5	0	3	0	129
8.	Telangana	0	0	0	0	0	0	88
9.	Uttar Pradesh	0	0	0	0	0	0	4
10.	West Bengal	0	0	0	0	0	0	21
11.	Others	0	0	0	0	0	0	20
	Total 143 118 93 25 113 1 1397							

2014								
S. No.	State	Incidents	Deaths (SFs/Civilians)	SFs killed	Civilians killed	SFs injured	LWEs killed	LWEs arrested
1.	Andhra Pradesh	2	1	1	0	0	0	66
2.	Bihar	10	6	5	1	16	0	383
3.	Chhattisgarh	109	67	56	11	69	3	687
4.	Jharkhand	16	11	8	3	35	0	396
5.	Madhya Pradesh	1	0	0	0	0	0	11
6.	Maharashtra	11	11	11	0	22	0	18
7.	Odisha	6	0	0	0	2	0	82
8.	Telangana	0	0	0	0	0	0	32
9.	Uttar Pradesh	0	0	0	0	0	0	1
10.	West Bengal	0	0	0	0	0	0	6
11.	Others	0	0	0	0	0	0	14
	Total 155 96 81 15 144 3 1696							

2015								
S.	State	Incidents	Deaths	SFs	Civilians	SFs	LWEs	LWEs
No.			(SFs/Civilians)	killed	killed	injured	killed	arrested
1.	Andhra Pradesh	0	0	0	0	0	0	42
2.	Bihar	3	2	2	0	10	0	553
3.	Chhattisgarh	105	27	27	0	64	0	512
4.	Jharkhand	3	2	2	0	1	0	381
5.	Madhya	0	0	0	0	0	0	9
	Pradesh							
6.	Maharashtra	1	0	0	0	0	0	20
7.	Odisha	6	4	3	1	7	0	60
8.	Telangana	0	0	0	0	0	0	52
9.	Uttar Pradesh	0	0	0	0	0	0	0
10.	West Bengal	0	0	0	0	0	0	2
11.	Others	0	0	0	0	0	0	37
	Total	118	35	34	1	82	0	1668

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2016 (Upto June 30)								
S.	State	Incidents	Deaths	SFs	Civilians	SFs	LWEs	LWEs
No.			(SFs/Civilians)	killed	killed	injured	killed	arrested
1.	Andhra Pradesh	1	0	0	0	1	0	26
2.	Bihar	1	1	1	0	2	0	254
3.	Chhattisgarh	53	19	17	2	37	0	452
4.	Jharkhand	6	8	7	1	14	0	213
5.	Madhya	0	0	0	0	0	0	1
	Pradesh							
6.	Maharashtra	5	3	3	0	6	0	3
7.	Odisha	2	2	2	0	0	1	30
8.	Telangana	1	0	0	0	0	0	13
9.	Uttar Pradesh	0	0	0	0	0	0	0
10.	West Bengal	0	0	0	0	0	0	3
11.	Others	0	0	0	0	0	0	11
	Total	69	33	30	3	60	1	1006

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